

tation of the schemes for establishing (i) a power alcohol plant, (ii) a solvent extraction plant and (iii) cotton spinning mill in the public sector, and had to postpone these schemes to the Third Five Year Plan; and

(b) if so, what measures are now being taken to make the exchange available to that Government to expediate implementation of the schemes under the Third Five Year Plan?

The Minister of Industry in the Ministry of Commerce & Industry (Shri Kanungo): (a) No Sir. Orders for the solvent extraction plant and for textile machinery have already been placed and part supplies of the latter have been received. No appreciable foreign exchange is needed for the power alcohol plant as the machinery is fabricated in India.

(b) Does not arise.

12 hrs.

SUSPENSION OF A MEMBER

Mr. Speaker: Calling attention to a Matter of Urgent Public Importance—Shrimati Maimoona Sultan.

श्री बागड़ी : स्पीकर साहब, मेरा एक एडजर्नमेंट मोशन है

अध्यक्ष महोदय : जो काम पहले पेपर पर है उसको तो लेने दीजिये। आप बैठ जायें। बैठ जाइये।

श्री बागड़ी : मेरा एडजर्नमेंट मोशन पहले होगा या

अध्यक्ष महोदय : आर्डर, आर्डर, उनको बता दिया गया है कि मैं ने उनका एडजर्नमेंट मोशन रिजेक्ट कर दिया है।

श्री बागड़ी : स्पीकर साहब, यह एडजर्नमेंट मोशन गांधी जी के नाम से दिया गया है, अगर यह नामजूर होता है तो फिर .

Mr. Speaker: Order, order.

I have rejected that; I have not given my consent.

श्री बागड़ी : स्पीकर साहब, एक मामूली आदमी के नाम से देशों में वगावत हो जाती है। गांधी जी तो राष्ट्र के पिता थे।

Mr. Speaker: Order order. The hon. Member must resume his seat now.

श्री बागड़ी : आज आप मेरी जवान को बंद कर सकते हैं लेकिन हिन्दुस्तान के लोगों की जवान को बन्द नहीं कर सकेंगे।

Mr. Speaker: Order, order. Will he resume his seat or not?

श्री बागड़ी : नहीं साहब

Mr. Speaker: Order, order. I call upon him to leave the House.

श्री बागड़ी : गांधी जी के नाम .

Mr. Speaker: Order, order. The hon. Member, if he does not resume his seat, will have to withdraw from the House.

श्री बागड़ी : बेशक मुझे निकाल दीजिये लेकिन मैं बतलाना चाहता हूँ कि हिन्दुस्तान की जनता विडला भवन को घेर लेगी। डमको रोकना चाहिये। यह बड़ा संजीदा मामला है

Mr. Speaker: Order, order. I will not allow him to make a speech.

श्री बागड़ी : यह बड़ा संजीदा मामला है

Mr. Speaker: Order, order. I must disclose to the House that the hon. Member has already alerted the Marshal.

इन आन्टरेबिल मेम्बर साहब ने चन्द रोज पहले मार्शल से कह दिया था कि आप तैयार रहिये। मैं ऐसा कोई काम करूँगा कि आपको मुझे निकालना होगा। अब तक मैं बार बार कह रहा हूँ . . .

श्री बागड़ी : मैं पहले से जानता था . . .

अध्यक्ष महोदय : मैं माननीय सदस्य को इतनी दफा कह चुका हूँ कि अपनी सीट रिज्यूम करें . . .

Shri Raghunath Singh (Varanasi):
Sir, I suggest that the hon. Member should be named.

Mr. Speaker: I have already done that. I have asked him to withdraw from the House, but he does not comply. Now, I am going to make a definite proposal if he is so persistent. If the leaders and other members of his group are not able to control him, then I shall have to do it and consider other measures. I have also to examine as to why that Group should be recognised at all.

श्री बागड़ी : यह गांधी जी का सवाल है। आज सदन के मेम्बर इस बात की नहीं समझते। मामूली लोगों के नाम पर देशों में बगावत हो जाती है। गांधी के नाम पर देश में बगावत होगी

श्री राम सेवक यादव (बाराबंकी) :
अध्यक्ष महोदय, अभी आपने फरमाया था कि जिस ग्रुप के माननीय सदस्य हैं उसकी मान्यता आप छीन लेंगे

अध्यक्ष महोदय : मैं ने पहले बतलाया कि उस ग्रुप को चाहिए कि इन्तिजाम करे। अगर वह नहीं कर सकते तो फिर मुझे सोचना होगा कि मान्यता रखी जाये या नहीं। आप पूरा फिकरा कहिये।

श्री राम सेवक यादव : इस सम्बन्ध में मैं निवेदन करूंगा कि माननीय सदस्य ने जो एडजर्नमेंट मोशन दिया है उसके बारे में अखबारों में भी निकल चुका है। जिस स्थान पर राष्ट्रपिता महात्मा गांधी जी की हत्या हुई थी वह एक बहुत ही अहम स्थान है। मुझे दुःख है कि वह अभी तक ब्रिडला जी की निजी सम्पत्ति बना हुआ है।

अध्यक्ष महोदय : आप बैठ जायें। मैं हाउस को इससे सूचित करना चाहता हूँ।

इन माननीय सदस्य ने खुद प्राइम मिनिस्टर को यह लिखा है कि ब्रिडला हाउस को ले लिया जाये, नेशनलाइज कर लिया जाये, गवर्नमेंट उसको अपने कब्जे में ले ले, नहीं तो मैं जाकर उसको घेर लूंगा। तो यह उसको वहाँ जाकर घेरते हैं और यहाँ पर एडजर्नमेंट मोशन लाते हैं और कहते हैं कि—ए मिचुएगन हैज एरिजिन।

He creates a situation himself. What can we discuss here?

इन सदस्य ने हठपूर्वक और जानबूझ कर सभा के कार्य में बाधा डाल कर अध्यक्ष-पीठ के प्राधिकार की उपेक्षा की है।

मैं प्रस्ताव करता हूँ

“कि श्री मनीराम वागड़ी को सभा की सेवा से ७ दिन की अवधि के लिए निलम्बित किया जाये”।

The motion was adopted.

श्री बागड़ी : गांधी जी के नाम का खाते हैं और जब गांधी जी का सवाल आता है तो

अध्यक्ष महोदय : अब मैं हाउस को नरफ से यह हुक्म देता हूँ कि चूंकि यह माननीय सदस्य सात दिन के लिए सदन से निकाल दिये गये हैं इसलिए वह बाहर चले जायें।

श्री बागड़ी : बड़ी मेहरबानी होगी अगर मुझे मार्शल में निकलवा दें जिसमें मैं शान से निकलूँ

अध्यक्ष महोदय : मैं मार्शल को कहता हूँ कि जा कर आनरेबिल मेम्बर को डम हाउस में बाहर निकाल दें।

श्री बागड़ी : मार्शल मैं तुम्हारी इज्जत करता हूँ, लाल बहादुर शास्त्री को भेजो जो . . .

12-04 hrs.

Shri Bagri was then conducted out of the House by the Marshal.

श्री यादव : मुझे बड़ा दुःख है कि इस प्रश्न पर जहाँ गांधी जी का नाम आता है और विड़ना भवन के राष्ट्रीयकरण का प्रश्न आता है तो आप एक माननीय सदस्य को सदन में निकाल देते हैं। इसका मुझे बहुत दुःख है और मैं मजबूर हो कर सदन में वाहर जाता हूँ।

12-05 hrs.

Shri Ram Sewak Yadav and some other hon. Members then left the House.

Mr. Speaker: Order, order. We shall forget all that has happened now. Let us proceed to the next item of business.

12-07 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

TRAIN ACCIDENT IN ELISABETHVILLE

Shrimati Maimoona Sultan (Bhopal): Under Rule 197, I call the attention of the Minister of Defence to the following matter of urgent public importance and I request that he may make a statement thereon:—

The reported train accident in Elisabethville and the injuries caused thereby to the Indian soldiers.

The Minister of Defence (**Shri Krishna Menon**): A train carrying 1600 Baluba refugees from the U.N. Refugee Camp at Elisabethville to South Kasai had an escort of one company of 4 Rajputana Rifles. The train left the Refugee Camp siding at Elisabethville at 13.50 hrs. (Local time) on 20th May 1962. After it had covered a few hundred yards, a coupling in the middle of the train appears to have given way. The front portion of the train carried on for some

distance but was halted when it was halted when it was realised by the driver that the rear half had become separated. Soon the rear portion of the train which had kept moving by its own momentum rammed into the tail of the front portion which had been halted, thus telescoping some of the carriages.

The accident resulted in injuries to 34 escorting troops and 50 refugees. All those with minor injuries were given first-aid treatment at the siding and the remainder were evacuated to the United Nations Hospital in Elisabethville. Examination and observation at the hospital has confirmed that the Army personnel admitted into the hospital were suffering only from minor injuries.

All army personnel except one have since been discharged from the hospital. The one who is left is also progressing satisfactorily.

Shrimati Maimoona Sultan: May I know whether the soldiers who got injured in this train accident are entitled to any compensation and, if so, through which agency will they get the compensation?

Shri Krishna Menon: They are governed by the ordinary Army regulations.

Shri A. V. Raghavan (Badagari): Was it due to any sabotage?

Shri Krishna Menon: No, Sir.

12-09 hrs.

PAPERS LAID ON THE TABLE

EMPLOYEES' PROVIDENT FUNDS (FOURTH AMENDMENT SCHEME 1962)

The Minister of Labour in the Ministry of Labour and Employment (**Shri Hathi**): I beg to lay on the Table a copy of the Employees' Provident Funds (Fourth Amendment) Scheme, 1962, published in Notification No. G.S.R. 633 dated the 5th.